GOVERNMENT OF INDIA MINISTRY OF POWER

LOK SABHA UNSTARRED QUESTION NO.60 TO BE ANSWERED ON 02.02.2017

HYDRO PROJECTS IN J&K

†60. SHRI NANA PATOLE:

Will the Minister of POWER be pleased to state:

- (a) whether any steps are being taken to accelerate the pace of work on ongoing hydro power projects in Jammu and Kashmir;
- (b) if so, the details thereof, project-wise along with their capacity; and
- (c) whether the Government proposes to set up any new project in the State and if so, the details thereof?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL, NEW & RENEWABLE ENERGY AND MINES

(SHRI PIYUSH GOYAL)

- (a) & (b): Presently, 4 Hydro-electric projects (above 25 MW) aggregating 1265.50 MW are under construction in Jammu & Kashmir. The details of the projects are enclosed at Annex. To ensure expeditious completion of hydro power projects, the Government has taken following steps:-
- Central Electricity Authority (CEA) is monitoring the hydro power projects (above 25 MW) in pursuance of Section 73 (f) of Electricity Act, 2003. The progress of each project is monitored continuously through site visits, interaction with the developers & other stake holders. Chairperson, CEA holds regular review meetings with the Power Projects Monitoring Panel (PPMP) and monitoring divisions of CEA.
- Power Project Monitoring Panel (PPMP), set up by the Ministry of Power, independently follow up and monitors the progress of the hydro projects.

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- Ministry of Power also reviews the progress of ongoing Hydro electric projects regularly with the concerned officers of CEA, equipment manufacturers, State Utilities / CPSUs / Project developers, etc.
- (c): DPRs of 6 Hydro Electric Schemes in J&K state with an aggregate installed capacity of 5043 MW have been concurred by CEA since 2002-03 and are yet to be taken up for construction due to various reasons. Details are given below:

SI. No.	Scheme	Sector	Installed Capacity (MW)	CEA Concurrence/ Appraisal Date
1.	Pakal Dul	Joint Venture	1000	03.10.2006
2.	New Ganderwal	Ganderwal State 93	93	10.06.2014
3.	Kiru	Joint Venture	624	13.06.2016
4.	Kwar	Joint Venture		15.11.2016
5.	Sawalkot	State	1856	27.12.2016
6.	Kirthai-II	State	930	27.12.2016
	То	tal	5043	

Further, DPR of one Multipurpose / National project viz. Bursar HEP (800 MW) has been prepared by NHPC and submitted to CEA in Jan, 2017, which has further been re-directed to CWC for necessary action. In addition, 1 H.E. project viz. Shutkari Kulan having an installed capacity of 84 MW is under Survey & Investigation.

ANNEX REFERRED TO IN REPLY TO PARTS (a) & (b) OF UNSTARRED QUESTION NO. 60 TO BE ANSWERED IN THE LOK SABHA ON 02.02.2017.

SI. No.	Name of Scheme (Executing Agency)	Sector	Installed Capacity (MW)	Capacity Under Execution	Present Status
1	Kishanganga (NHPC)	Central	3x110	330.00	The project is in advance stage of completion and likely to be completed in about 10 months subject to normalcy in the Kashmir Valley.
2	Ratie (RHEPPL)	Private	4x205 + 1x30	850.00	There is no progress since 11 th July, 2014. Developer has requested Govt. of J&K for early termination of PPA & taking over of the project.
3	Parnai (JKSPDC)	State	3x12.5	37.50	The project is in initial stage of construction.
4	Lower Kalnai (JKSPDC)	State	2x24	48.00	The project is in initial stage of construction. Presently, the works have been stalled due to financial constraints with contractor. The contractor, has gone under CDR. JKSPDC is working out ways to re-start the project.
	Total:			1265.50	
